

enhancement in the ACQ for the Thermal Power Plants located in Gujarat for 2010-11 over and above the allocated ACQ.

(c) and (d) CEA has reported that during the period April-June 2010, Gujarat faced a peak deficit of 904 MW (8.9%). As per the terms of the respective Fuel Supply Agreement (FSA) between the subsidiary coal companies of Coal India Limited (CIL) and power stations of Gujarat, coal dispatch is guaranteed at the level of 90% of the Annual Contracted Quantity (ACQ). Despatch of coal from CIL sources to Gujarat state owned power stations and Torrent Thermal power station during 2009-10 was 98% and 94% respectively of the Annual Contracted Quantity. During 2010-11, upto June, 2010, dispatch to Gujarat state owned power stations and Torrent Thermal power station was 93% and 96% (provisional) respectively of the Annual Contracted Quantity. The inter-ministerial Sub-group functioning in the Ministry of Coal monitors regularly the coal supplies to power utilities, including those located in Gujarat, for maintaining dispatches, keeping in view availability, logistics etc.

Supply of coal to Rajasthan

‡1498. SHRI ASHK ALI TAK: Will the Minister of COAL be pleased to state:

(a) the quantity of coal in tonnes being provided monthly to Rajasthan for power production;

(b) whether it is a fact that power production in the State has been affected due to non-availabilities of coal on time; and

(c) whether Government proposes to assure the arrangement of supply of coal on time to the State?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):

(a) Presently, coal is being supplied by the coal companies of Coal India Limited under Fuel Supply Agreement/Memorandum of Understanding with the concerned power station, including those located in Rajasthan, based on the recommendations of Central Electricity Authority. A statement showing the month-wise contracted quantity and actual supplies in respect of power plants located in Rajasthan is given below:

‡Original notice of the question was received in Hindi.

Month	Monthly Contracted Quantity	Actual Despatches (Provisional)
April, 2010	13.20 lakh tones	10.87 lakh tones
May, 2010	13.20 lakh tones	12.59 lakh tones
June, 2010	13.20 Lakh tones	10.95 lakh tones
Total during April- June, 2010	39.60 lakh tones	34.41 lakh tones

The dispatches could have been better but for the less lifting of raw coal from coal companies by the private washery operators engaged by these power plants. Further, they have not imported any coal during April-June, 2010 for power generation.

(b) Central Electricity Authority has intimated that no report of any loss of power generation due to coal shortage during, the period April-July,2010 has been received from Rajasthan.

(c) The inter-ministerial Sub-group functioning in the Ministry of Coal monitors regularly the coal supplies to power utilities, including those located in Rajasthan, for maintaining dispatches, keeping in view availability, logistics etc.

Investigation into licensing violation by loop telecom

1499. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether it is a fact that the Serious Fraud Investigation Office (SFIO) is reported to have asked the Ministry to investigate alleged licensing violations by Loop Telecom;

(b) if so, the details of the action taken by the Ministry in this regard;

(c) whether the Ministry has concluded the investigation into the alleged violations of company laws by Loop Telecom:

(d) if so, the status thereof; and

(e) if not, the reasons for the delay and by when the investigations would be completed and the action taken against the company?